

27

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 293/16	TP 133/17	For filing information	433(e)	Ramsons Garments Finishing Equipment(P) Ltd. Vs JCR Drillsol Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Charipada
9845009595

Petitioner

Charipada

ORDER

Counsel for Petitioner is present. He has filed memo alongwith information obtained from Indian Postal Website stating that, Demand Notice was served on the Corporate Debtor. Issue notice to Corporate Debtor/Respondent. Registry to prepare notice on Corporate Debtor/Respondent and Counsel for Petitioner is directed to collect the notice from the registry and to serve it on Corporate Debtor/Respondent and to file proof of service. List it on 19/01/2018.


Member (T)


Member (J)